

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

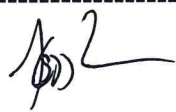
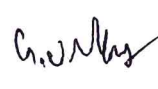
PETITION NUMBER : TCA/10/2016

NAME OF THE PETITIONER(S) : Shri. M Palanisamy

NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	T. Sri Krishna Bhagavat for Aparna Devi	counsel for R ₁ -4	
2)	K. RAMASAMY & G. V. MOHAND KUMAR	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Both the counsel reported that settlement talks between the parties have failed. The matter is posted for final hearing. Put up on **22.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)